

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



**Third LOK SABHA**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-SECOND REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixty-second Report.

2. The Committee met on the 5th April, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 9th April, 1965.

3. The Members whose resolutions had been included in the List of Business for the 9th April, 1965, had been invited to present their views on the resolutions before the Committee. Shrimati Kamala Chaudhri attended the sitting.

4. The Committee recommend the allocation of time as follows:-

(1) Resolution regarding Institution for redress of public grievances.	1½ hours.
(2) Resolution regarding Language Commission.	1½ hours.

NEW DELHI:

April 5, 1965.

Chaitra 15, 1965 (Saka).

S. V. KRISHNAMOORTHY RAO,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.